GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3591 ANSWERED ON:16.04.2010 BIRTHDAY CELEBRATIONS Shanavas Shri M. I.

Will the Minister of FINANCE be pleased to state:

- (a) whether cases regarding ostentatious birthday celebrations have been instituted against high profile politicians during the recent times;
- (b) if so, the details thereof and current status of each case; and
- (c) the steps taken for early disposal of such cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

- (a) The Income Tax Department has not initiated any proceedings under the Income Tax Act in any case of ostentatious birthday celebrations by high profile politicians.
- (b)to (c) Does not arise in view of (a) above.